GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1324 TO BE ANSWERED ON 06.12.2021

Environment Clearance for Contruction of an Underpass

1324. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has issued necessary environment clearance for constructing an underpass by the State Government with the support of KIIFB at Koduvally town in Kozhikode-Kollegal NH 766;
- (b) whether the Government has observed increasing man-animal conflicts in the State of Kerala, if so, the details regarding the number of such incidents reported, district wise;
- (c) whether any compensation is available for mananimal conflict cases, if so, the details thereof;
- (d) whether the Government has observed that a large number of crops were being destroyed due to animal attacks in Kerala; and
- (e) if so, the details regarding the same, district-wise and the amount of compensation granted for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) As per EIA notification, 2006, as amended from time to time, all new projects or activities listed in the Schedule of this Notification, to be undertaken in any part of the country either by the private or Central/State Government agencies require prior environmental clearance. 'Construction of underpass' as a standalone project/activityis not listed in the schedule of theaforesaid Notification and therefore no environmental clearance is required as per the aforesaid Notification from the Central Government for such an activity. Further, no application seeking Environmental Clearance for construction of underpass in question or for any stretch of Kozhikode-Kollegal NH 766has been received in the Ministry nor has any Environmental Clearancebeen issued in this regard.
- (b) and (c) The management of forests and wildlife is primarily the responsibility of concerned State/UT Governments and the details of man-animal conflicts in the country are not collated in the Ministry. However, as per the information provided by the State Government of Kerala, district wise details of number of incidences (Corp damage, death injury, house damage, property damage) and compensation paid in the state of Kerala due to wildlife attack from 01.01.2018 to 30.11.2021 is enclosed as Annexure I

In Kerala, compensation is being paid to victims of wildlife attack as per the "The Kerala Rules for Payment of Compensation to victims of attack by Wild Life, 1980". The present

rate of compensation being given for the loss of crop/loss of human life due to wildlife attack are as follows:

Sl. No.	Details of loss of life and property/injury	Amount of compensation
a.	Death	Rs. 10,00,000/-
b.	Death due to snake bite outside forest	Rs. 2,00,000/-
c.	Injury	Maximum Rs. 1,00,000/- (people belonging to SC/ST community will be provided full expense for the treatment based on medical certificate of a Medical Officer.)
d.	Loss of property/crops	100% of the loss (limited to 1,00,000/-)

(d) and (e) The State Government of Kerala has reported that damage to agriculture crops in the State is caused by wildlife attack. The district wise details for compensation paid against crop loss due to wildlife attack, for the period from 01.01.2018 to 30.11.2021 is enclosed as Annexure – II.

District wise details of number of incidences (Crop damage, death, injury, house damage, property damage) and compensation paid, for the period from 01.01.2018 to 30.11.2021

S.No	District	No. of Applications Received related to	No. Applications approved in respect	Amount approved
		various incidences.	of various incidences.	(in Lakhs)
1	Thiruvananthapuram	1113	640	76.18
2	Kollam	2099	1348	198.08
3	Pattanamthitta	1806	1101	139.66
4	Alappuzha	249	147	62.11
5	Idukki	2215	901	145.98
6	Kottayam	399	10	1.81
7	Ernakulam	2554	1447	221.93
8	Thrissur	2076	1095	240.81
9	Palakkad	4758	2832	562.44
10	Malappuram	2023	1307	258.75
11	Kozhikode	1648	660	54.75
12	Kannur	4209	1973	249.29
13	Wayanad	12444	9030	742.56
14	Kasaragode	1749	342	48.76
Total		39342	22833	3003.11

District wise details of compensation paid against crop loss due to wildlife attack, for the period from 01.01.2018 to 30.11.2021				
Sl No	District	Amount Paid (in Lakhs)		
1	Thiruvananthapuram	41.74		
2	Kollam	50.29		
3	Pathanamthitta	68.66		
4	Alappuzha	0		
5	Kottayam	0		
6	Idukki	65.57		
7	Ernakulam	2.1		
8	Thrissur	132.08		
9	Palakkad	222.41		
10	Malappuram	93.05		
11	Kozhikode	47.62		
12	Wayanad	625.33		
13	Kannur	104.36		
14	Kasargod	15.26		
	GRAND TOTAL	1468.47		